

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25372/2005

(From the judgement and order dated 11/03/2005 in MFA No.
8531/2004 of The HIGH COURT OF KARNATAKA AT BANGALORE)

IBRAHIM Petitioner(s)

VERSUS

RAJU & ORS. Respondent(s)

(With appln(s) for c/delay in filing SLP and c/delay in refiling
SLP and office report)

Date: 06/12/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Dr. Sushil Balwada,Adv.

For Respondent(s) Mr.S.L.Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master